Government of India **Ministry Finance** Department of Investment and Public Asset management (DIPAM)

LOK SABHA **UNSTARRED QUESTION No. 390** TO BE ANSWERED ON MONDAY, JUNE 24, 2019 **ASHADHA 3, 1941 (SAKA)**

Disinvestment of KIOCL Ltd.

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SHRIK. MURALEEDHARAN Will the Minister of FINANCE be pleased to state:

- a) whether the Government has any proposal for disinvestment of KIOCL Limited;
- b) if so, the details thereof;
- c) whether the Government has received budgeted disinvestment target of 80,000 crores;
- d) if so, the details thereof; and
- e) the details of PSU's gone for disinvestment during the last five years?

ANSWER

The Minister of Finance (Smt. Nirmala Sitharaman)

- a) & b) Yes Sir, disinvestment of a part of Government shareholding in KIOCL is being pursued to make the company compliant with the minimum public shareholding as required under SEBI rules and regulations.
- c) & d) Rs.84,971 crore proceeds have been received against the Budget Estimate of Rs.80,000 crore.
- The Details are available on the website of DIPAM: www.dipam.gov.in (e)